

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

RAJYA SABHA
UNSTARRED QUESTION NO. 984

TO BE ANSWERED ON MARCH 09, 2017

BASIC SERVICES TO URBAN POOR IN JHARKHAND AND GUJARAT

NO. 984

SHRI PARIMAL NATHWANI:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- a) whether the aims and objectives of implementing the Basic Services to Urban Poor (BSUP) scheme in the country are achieved and accomplished, if so, to what extent;
- b) whether some of the works/projects sanctioned under the scheme have missed their deadline, if so, the details thereof along with the present status of the works/projects sanctioned, completed and under progress State/UT-wise, particularly in Jharkhand and Gujarat; and
- c) the funds allocated, released and utilised, State/UT-wise and project-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY
ALLEVIATION
(**RAO INDERJIT SINGH**)

- (a) : Government of India launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in December, 2005 for assisting States/UTs in providing housing and basic civic facilities like water, sanitation etc. to urban poor/ slum dwellers initially in 65 select cities under the Basic Services to the Urban Poor (BSUP) and in other cities and towns, under Integrated Housing and Slum Development Programme (IHSDP). Government has extended the period of BSUP and IHSDP schemes of JNNURM Mission period upto 31.03.2017 for completing on-going work only in the projects sanctioned upto 31.03.2012.

Under BSUP, a total of 477 projects with a total project cost of Rs. 23,122.63 crore involving Central share of Rs. 11,239.91 crore for construction of 7,88,953 houses have been approved. Till now, construction of 6,87,231 houses have been completed of which 5,65,230 houses have been occupied by the beneficiaries.

(b) & (c): Some of the works/projects sanctioned under the scheme have been delayed due to institutional weakness of the State agencies, non-availability of encumbrance free land, cost escalation due to rise of prices of construction materials, reluctance of slum dwellers / beneficiaries to shift temporarily in cases of in-situ redevelopment projects etc. The details of the ongoing works/projects with sanctioned, completed and under progress houses as well as funds allocated, released and utilis State-UT wise and project-wise under BSUP including those of State of Jharkhand and Gujarat are annexed.

State/UT wise and project wise details of present status of projects w.r.t. central assistance sanctioned, released and utilised along with houses completed and under construction including for the States of Jharkhand and Gujarat which are currently ongoing under for Basic Services to Urban Poor Scheme (BSUP)

(as on 1st March 2017)

(Rs in Crores)

S. No	Name of the State	Name of City/Town	Project Title	Central Assistance Sanctioned	Central Share Released*	Central Share Utilized	Dwelling Units Sanctioned	Houses Under Progress	Houses Completed
1	Andhra Pradesh	Vijayawada	15000 DUs Rehabilitation of flood victims of River Krishna and Budameru Vagu along with Infra in VMC area of Andhra Pradesh.	118.67	129.37	118.67	13,760	96	12,896
2	Andhra Pradesh	Vijayawada	3200 DUs BSUP at Gollapudi Jakkampudi Villagae in Vijayawada Municipal Corporation Phase-I, Andhra Pradesh	41.15	36.74	25.72	2,688	768	320
3	Andhra Pradesh	Tirupati	Project of Housing Development at Vikruthamala Layout for construction of 1800 DUs at Tirupati, Andhra Pradesh	54.13	54.13	23.67	1,800	816	984
4	Andhra Pradesh	Tirupati	3360 DUs with Infrastructure to Slum dwellers at relocation site at Padipera and Avilala-I, Tirupati, Chittoor Distt, Andhra Pradesh	58.94	58.61	36.30	3,360	2,472	888
1	Telangana	Hyderabad	Revised- 23239 DUs with infrastructure in GHMC area and Ranga Reddy Districts. Phase-I by GHMC, Hyderabad under the 49000 DUs BSUP Project.	107.97	116.20	93.45	21,594	72	21,522
2	Telangana	Hyderabad	Revised- 4550 DUs with infrastructure facilities in GHMC area and Ranga Reddy Districts, by GHMC, Hyderabad, Telangana	59.30	59.30	34.83	4,550	40	4,510
3	Telangana	Hyderabad	Revised project Phase-I for construction of 1976 DUs and provision of infrastructure facilities by GHMC, Telangana	31.37	31.37	18.36	1,952	368	1,584
4	Telangana	Hyderabad	Revised project Phase-III for 1942 DUs and provision of infrastructure facilities by in GHMC area, Ranga Reddy Districts, Telangana	22.44	25.84	12.14	1,494	310	1,184
5	Telangana	Hyderabad	Revised project Phase-II for construction of 1712 DUs with infrastructure facilities by GHMC, Telangana	26.49	31.45	17.18	1,616	624	992
6	Telangana	Hyderabad	Revised project Phase-IV for the construction of 1576 DUs with Infrastructure facilities in GHMC area, Telangana	18.62	33.82	16.66	1,184	42	1,142
7	Telangana	Hyderabad	Revised project Phase-V for 2756 DUs with infrastructure facilities in GHMC area and Ranga Reddy Districts, Telangana	40.88	48.13	25.48	2,740	395	2,345
8	Telangana	Hyderabad	Revised project Phase-VI for construction of 2755 DUs with infrastructure in GHMC area and Ranga Reddy Districts, Telangana	41.93	47.97	25.73	2,755	32	2,723
9	Telangana	Hyderabad	Revised project Phase-VII for 2800 Houses with infrastructure facilities in GHMC area & Ranga Reddy Districts Telangana	42.64	48.08	25.50	2,800	1,093	1,707
10	Telangana	Hyderabad	Revised project (Jawaharnagai & Gachi Bowli) Phase-VIII for construction of 2328 DUs in GHMC area by GHMC, Telangana	32.72	33.92	16.71	2,048	944	1,104
11	Telangana	Hyderabad	Revised project Phase-IX for 2352 DUs with infrastructure in GHMC area and Ranga Reddy Districts, Telangana	21.98	23.90	16.75	1,384	838	546
12	Telangana	Hyderabad	Revised project Phase-X for construction of 2624 DUs with infrastructure in GHMC area by GHMC, Telangana	40.95	40.95	25.58	2,512	1,024	1,488
1	Arunachal Pradesh	Itanagar	752 DUs BSUP project for Karsingsa, Itanagar, Arunachal Pradesh	40.59	40.59	30.36	752	752	-
1	Assam	Guwahati	1028 Dwelling Units Integrated Housing & Infrastructure development of Slums in Guwahati, Phase-II, Assam	49.04	24.52	9.27	1,028	1,028	-
2	Assam	Guwahati	1232 Dwelling Units Basic Services to urban poor at 3 Slums at Guwahati, Assam	48.56	48.56	24.28	1,232	816	416
1	Chhattisgarh	Raipur	Revised Project for Construction of 976 Dwelling Units Raipur, Phase-II, Chhattisgarh	29.60	23.68	23.68	976	16	896
2	Chhattisgarh	Raipur	Curtailed BSUP project for Raipur, Project-1 for Location 1-15, Chhattisgarh	23.04	31.27	23.24	1,780	452	1,328

* central share released may be more due to the fact that project has been curtailed on account of non start of houses

State/UT wise and project wise details of present status of projects w.r.t. central assistance sanctioned, released and utilised along with houses completed and under construction including for the States of Jharkhand and Gujarat which are currently ongoing under for Basic Services to Urban Poor Scheme (BSUP)

(as on 1st March 2017)

(Rs in Crores)

S. No	Name of the State	Name of City/Town	Project Title	Central Assistance Sanctioned	Central Share Released*	Central Share Utilized	Dwelling Units Sanctioned	Houses Under Progress	Houses Completed
3	Chhattisgarh	Raipur	Curtailed BSUP project for Raipur (CG), Phase-1 Project 3 for Location 31-45, Chhattisgarh	34.02	53.12	21.32	3,408	560	2,848
4	Chhattisgarh	Raipur	Curtailed BSUP project for Raipur (CG), Phase-1 Project 4 for Location 46-61, Chhattisgarh	14.60	22.33	10.05	1,496	984	512
5	Chhattisgarh	Raipur	Construction of 2048 Dwelling Units at Raipur (CG), DPR-III Chhattisgarh	36.85	16.85	11.84	1,120	824	296
6	Chhattisgarh	Raipur	Construction of 1040 Dwelling Units at Raipur (CG), DPR-IV Chhattisgarh	18.17	8.32	5.85	568	512	56
1	Delhi	Delhi	4560 DUs for Construction of 5 Storeyed Low Cost Housing for Slum Dwellers at Poothkhurd. Phase-II (Bawana-III).	115.52	92.42	28.88	4,560	4,560	-
2	Delhi	Delhi	Construction of 7400 DUs (G+4) EWS houses at Pkt-II, Bhalaswa, Jahangir Puri, Delhi.	173.48	130.11	130.11	7,400	7,400	-
3	Delhi	Delhi	7720 DUs (G+4) Low Cost Housing for Slum Dwellers at Poothkhurd Phase-III, (Bawana-III), Delhi	159.75	97.88	97.88	6,300	6,300	-
4	Delhi	Delhi	8420 DUs (G+4) Five storeyed EWS housing for Slum dwellers at Tikri Kalan, Phase-I, Delhi	149.95	175.97	149.95	5,740	5,740	-
1	Gujarat	Rajkot	Revised In-situ development for slum dwellers for construction of new 1512 Dwelling Units at Rajkot, Gujarat	26.43	26.43	18.43	1,512	1,362	150
2	Gujarat	Surat	7392 Dwelling Units for Urban Poor at Kosad (H4-H5)- (DPR-V), Surat, Gujarat	45.83	47.06	47.06	7,200	1,376	5,824
3	Gujarat	Vadodara	6096 DUs in-situ project of Housing Development and Upgradation of Slums Phase-III : 2009-11, Vadodara, Gujarat	74.83	74.83	74.83	6,096	548	5,548
1	Himachal Pradesh	Shimla	Ashiana-II a Housing Scheme for the poor of Shimla town" Dhalli-2, Himachal Pradesh	5.14	5.61	2.80	176	58	118
1	J&K	Jammu	811 DUs Rehabilitation of Urban Poor families at 21 locations in Jammu City	28.64	22.81	13.87	811	69	577
2	J&K	Jammu	608 DUs Rehabilitation of Slum Dwellers of Rajiv Nagar, Jammu City	11.53	8.65	8.65	608	272	64
3	J&K	Srinagar	622 DUs Housing for Urban Poor project of Srinagar city, J&K.	19.69	9.85	9.09	622	28	259
4	J&K	Srinagar	4600 DUs on Rehabilitation & Resettlement of Slum Dwellers of Dal at Srinagar city, J&K.	73.36	18.34	18.34	4,600	46	157
1	Jharkhand	Dhanbad	1090 Dwelling Units BSUP project at Dhanbad Phase-II, Jharkhand	0.48	4.08	-	32	6	26
2	Jharkhand	Ranchi	856 Dwelling Units BSUP project at Ranchi (Phase-IV), Jharkhand	7.73	5.25	-	315	7	308
3	Jharkhand	Ranchi	1080 Dwelling Units BSUP project at Ranchi (Phase-V), Jharkhand	6.46	7.64	-	228	68	156
4	Jharkhand	Ranchi	1622 Dwelling Units BSUP project at Ranchi (Phase-VI), Jharkhand	7.03	10.55	-	270	54	216
5	Jharkhand	Ranchi	2358 Dwelling Units for Ranchi (Greater Ranchi Development Agency Phase-II), Jharkhand	13.36	12.98	-	607	70	537
6	Jharkhand	Ranchi	1396 Dwelling Units for Ranchi (Greater Ranchi Development Agency Phase-III), Jharkhand	4.63	7.41	-	218	58	160
1	Karnataka	Bangalore	160 DUs - BMP Pilot Slums at Kodihalli, Bakashi Garden & Netaji subash Chandra Bose Slum- Mallechwaram (3 slum locations), Karnataka	2.67	2.41	2.00	160	40	120
2	Karnataka	Mysore	1806 DUs for Mysore City Phase-IV by Mysore Municipal Corporation at Karnataka	38.08	34.27	22.63	1,806	23	1,783
3	Karnataka	Mysore	Mysore Phase-1 -Rehabilitation of 20 selected slums in Mysore city under JnNURM, Karnataka	33.13	33.13	33.13	2,788	6	2,782
1	Kerala	Kochi	1728 DUs (new 1531 & renovation houses 197) BSUP Programme for Kochi (Ph-I) Kerala .	10.70	11.98	7.84	1,279	17	1,262
2	Kerala	Kochi	8086 Dwelling Units Kochi City Phase-II, Kerala	49.41	52.22	39.17	7,650	766	6,350

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3	Kerala	Kochi	576 DUs (127 new, 217 upgrade & 232 individual toilet) at Kochi Corporation, Phase-III, Kerala	1.91	1.68	1.15	474	7	467
4	Kerala	Thiruvananthapuram	2680 DUs BSUP Programme for Thiruvananthapuram Municipal Corporation, Phase-II, Kerala	26.02	26.85	20.42	2,337	320	2,017
5	Kerala	Thiruvananthapuram	340 DUs (new 233 & renovation 107 houses) for Thiruvananthapuram (Ph-I) Municipal Corporation, Kerala	2.81	3.02	1.87	229	16	213
6	Kerala	Thiruvananthapuram	1369 DUs (1035 new & 334 upgrade houses) at Thiruvanthapuram, Ph-IV, Kerala	22.72	28.06	12.52	1,082	57	758
7	Kerala	Thiruvananthapuram	8798 DUs (new 8565 & improvement of 233 units)at Thiruvanthapuram, Ph-III, Kerala	99.88	90.62	58.10	8,728	975	5,931
1	Madhya Pradesh	Indore	Construction of 4132 DUs Slum Redevelopment Scheme at different Location Indore, Madhya Pradesh	13.91	22.49	22.49	1,916	12	1,904
2	Madhya Pradesh	Jabalpur	Construction of 2076 Houses with Basic Infrastructure facilities in Jabalpur, (Bagradafai), Madhya Pradesh	4.82	10.41	7.10	864	200	664
3	Madhya Pradesh	Jabalpur	Revised project for Construction of 2136 Houses with Infrastructure in Jabalpur (Lal Kuan), Madhya Pradesh	9.63	11.12	11.12	1,664	96	1,568
4	Madhya Pradesh	Ujjain	Construction of 1320 DUs Slum Rehabilitation Scheme of Ujjain, Madhya Pradesh	13.26	11.94	11.94	1,320	220	1,100
1	Maharashtra	Nagpur	Revised project for Construction of 219 DUs in Panch Zopda and Gopal Nagar Slums of Nagpur, Maharashtra	4.82	3.86	3.83	219	20	199
2	Maharashtra	Nagpur	Revised project for Construction of 456 DUs in 5 slums of North Nagpur in Nagpur Maharashtra	3.27	5.81	4.11	287	3	284
3	Maharashtra	Nagpur	Construction of 360 DUs in 1-slum namely New Pandharbodi slum at Nagpur, Maharashtra	6.28	5.02	3.14	260	55	150
4	Maharashtra	Nagpur	Revised project for 365 DUs in Gopal Nagar and Bh. Anand Kausalyayan Nagar slums in Nagpur Maharashtra	9.32	9.32	8.30	365	67	298
5	Maharashtra	Nagpur	376 DUs in 2 slum namely Bezonbagh-II (Gautam Nagar) and Lumbini Nagar Slum at Nagpur, Maharashtra	8.36	6.69	4.16	255	8	247
6	Maharashtra	Nagpur	850 DUs in 3 slum namely Sravasthi Nagar, Sanjay Nagar and Sewadal Nagar at Nagpur, Maharashtra	22.31	22.31	14.39	850	105	745
7	Maharashtra	Nagpur	Revised project for 1694 Houses at 4-locations of Nagpur City for Rehabilitation of Urban/Poor- PPP Scheme.	14.75	45.72	8.61	544	192	352
8	Maharashtra	Nanded-Waghala	Implementation of Integrated housing Projects (788 DUs) at Nanded City. Dist. Nanded. Maharashtra. (DPR-VIII)	23.58	23.58	15.10	788	61	608
9	Maharashtra	Nanded-Waghala	Implementation of Integrated Housing Projects (1002 DUs) at Nanded City. Distt. Nanded. Maharashtra	28.96	28.96	17.66	1,002	39	730
10	Maharashtra	Nanded-Waghala	Implementation of Integrated Housing projects (958 DUs) at Nanded City. Distt. Nanded. Maharashtra (DPR-V)	30.56	30.56	19.14	958	39	761
11	Maharashtra	Nanded-Waghala	Implementation of Integrated Housing Projects (1183 DUs) at Nanded city. Dist. Nanded. Maharashtra (DPR-VI)	38.87	32.33	25.02	1,183	42	935
12	Maharashtra	Nanded-Waghala	Implementation of Integrated Housing projects (1567 DUs) at Nanded City. Distt. Nanded. Maharashtra (DPR-IX)	51.91	44.26	35.19	1,567	42	1,283
13	Maharashtra	Nanded-Waghala	Implementation of Integrated Housing projects (1621 DUs) at Nanded City. Distt. Nanded. Maharashtra (DPR-IV)	55.91	46.25	38.47	1,621	22	1,199
14	Maharashtra	Nanded-Waghala	4132 DUs Revised in DPR-I Development of Slums at Nanded, Maharashtra	70.41	79.60	79.60	3,655	149	3,506
15	Maharashtra	Nanded-Waghala	1678 DUs Implementation of Integrated Housing Projects at Nanded City, Dist, Nanded, Maharashtra	71.87	57.50	26.40	1,678	314	768

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16	Maharashtra	Nanded-Waghala	2100 DUs for Urban Poor at Nanded Taroda (KH&BK) new area of NWCMC, Nanded, Maharashtra (DPR-X)	71.56	71.56	63.49	2,100	257	1,843
17	Maharashtra	Nashik	1840 DUs for the Urban poor staying in slums on public purpose lands & ecologically dangerous locations in Nashik (S. No-907), Maharashtra	9.05	13.01	9.05	960	48	912
18	Maharashtra	Nashik	4160 DUs for the Urban poor staying in slums on public purpose lands & ecologically dangerous locations in Nashik (S. No-809), Maharashtra	26.39	29.41	26.39	2,800	384	2,416
19	Maharashtra	Navi Mumbai	Construction of 1634 DUs BSUP Scheme for Kulgaoon Badlapur, Distt. Thane, Maharashtra	35.15	35.15	17.57	1,634	220	800
20	Maharashtra	Navi Mumbai	Implementation of Integrated Housing Projects at Kalyan Dombivli Municipal Corporation Area, District Thane, Maharashtra, Phase-IV	47.62	47.62	22.03	1,756	1,756	-
21	Maharashtra	Navi Mumbai	2376 New DUs at Kalyan Dombivli Municipal Cor, Are, Distt Thane, Maharashtra	47.39	47.39	22.05	1,841	1,568	273
22	Maharashtra	Navi Mumbai	Revised Integrated Rehabilitation Project for Urban Poor Staying in Slums on public purpose land ecologically dangerous location of nalla banks on 155.62 kms in Thane.	83.36	96.96	72.72	3,973	1,272	2,701
23	Maharashtra	Navi Mumbai	Construction of 4136 DUs in Jantanagar & Kashi Church slums in Mira Bhayandar, Greater Mumbai, Maharashtra	64.97	51.98	40.28	2,351	1,205	1,146
24	Maharashtra	Navi Mumbai	Implementation of Integrated Housing project at Kalyan Dombivli Municipal Corp area, District Thane, Mumbai, Maharashtra	87.17	87.17	77.55	4,591	1,947	2,644
25	Maharashtra	Navi Mumbai	Proposal for LIG Houses for Textile Mill Workers and Transit Shelter for tenants of old dilapidated building at Mumbai . MHADA (Maharashtra)	247.46	247.46	247.46	12,000	1,835	10,165
26	Maharashtra	Navi Mumbai	1142 DUs (DPR-IV) Implementation of BSUP at Daighar and Kausa, Thane, Maharashtra	49.11	12.28	12.28	1,142	614	528
27	Maharashtra	Navi Mumbai	1160 DUs (DPR-III) Redevelopment of slum at Naupada under BSUP, Thane, Maharashtra	26.04	20.83	20.83	612	612	-
28	Maharashtra	Pune	Revised in Integrated Rehabilitation Project for the Urban Poor staying in slums on public purpose lands in Pimpri Chinchwad (Vetalnagar Slum).	11.36	16.38	11.06	1,008	112	896
29	Maharashtra	Pune	4960 DUs Integrated Rehabilitation Project for the urban poor living in dangerous locations in Pimpri chindwad (Project -II), Pune, Maharashtra	17.51	45.23	27.14	1,920	380	1,540
30	Maharashtra	Pune	Insitu Slum Rehabilitation in the City of Pune at Yerwada, Parvati, Mundhwa, Ghorpadi & Kothrud Slum, Pune, Maharashtra	64.01	64.01	59.21	4,000	518	3,482
31	Maharashtra	Pune	Revised in Integrated Rehabilitation Project for Urban Poor Generation of Affordable Housing Stock for the urban Poor and EWS in Pimpri Chinchwad.	114.04	112.43	112.42	6,720	996	5,724
1	Meghalaya	Shillong	300 Housing for EWS & Urban Poor including slum rehabilitation at Nongmynsong, Shillong (Ph-II), Meghalaya	12.31	12.31	9.62	300	252	48
2	Meghalaya	Shillong	300 Housing for EWS and Urban Poor including Slum rehabilitation at Nongmynsomg, Shillong (Ph-I), Meghalaya	11.47	11.47	11.47	300	92	208
1	Mizoram	Aizawl	320 Dwelling Units Durtlang BSUP Housing Project, Aizawl, Mizoram	23.57	23.57	23.57	320	5	315
2	Mizoram	Aizawl	368 Dwelling Units, BSUP Scheme at Rangvamual, Aizawl, Mizoram	27.63	27.63	27.63	368	8	360

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1	Mizoram	Aizawl	Revised (Combined) project for Lawipu Housing project (408 DUs), Aizawl, Mizoram	28.53	28.53	28.53	408	5	403
1	Nagaland	Kohima	Revised project- Housing Development in relocation and in-situ up-gradation of slums at Kohima (3504 DUs), Nagaland	105.60	105.60	79.20	3,504	68	3,436
1	Odisha	Bhubaneswar	1135 DUs, BSUP Scheme for Bharatpur Vikash Nagar at Bhubaneswar, Odisha	21.50	24.06	12.81	939	113	826
2	Odisha	Bhubaneswar	753 DUs for Dumuduma (Raghunath Nagar, Suka Vihar, Satya Nagar, Sastri nagar, Barabari) at Bhubaneswar, Odisha	15.04	11.51	11.51	660	11	463
3	Odisha	Bhubaneswar	73 Dwelling Units for Nayapalli Sabar Sahi Slum at Bhubaneswar, Odisha	1.35	1.36	0.72	73	7	65
4	Odisha	Puri	60 Dwelling Units for Mattitota and Mishranolia Sahi Slum at Puri, Odisha	0.99	1.01	0.22	47	27	20
5	Odisha	Puri	295 Dwelling Units for the town of Puri (Phase-II), Odisha	3.89	3.37	1.47	170	69	101
1	Pondicherry (UT)	Pondicherry	1136 DUs with infrastructure at Lambert Saravanan Nagar, Reddiyar Palayam, Oulgret Municipality, Puducherry	22.12	21.04	21.04	896	80	816
1	Punjab	Ludhiana	4832 DUs for Slum Development (Bhagat Singh nagar, Rajiv Gandhi), Ludhiana City, Punjab	25.01	33.27	24.95	3,632	192	3,440
1	Sikkim	Gangtok	Integrated Housing & Slum development for Notified Slum area Rangpo Gangtok-I	21.78	21.78	14.70	202	33	169
1	Tamil Nadu	Chennai	827 Houses & Infrastructure facilities for Alandur Municipality, Chennai, Tamilnadu	5.09	5.09	3.82	827	261	566
2	Tamil Nadu	Chennai	Construction of 10452 tenements with infrastructure facilities (Ph-I) at Perumbakkam, Chennai, Tamilnadu	203.38	203.38	203.38	10,452	1,388	9,064
3	Tamil Nadu	Chennai	Construction of 1370 houses and Infrastructure facilities for Chennai corporation, Tamil Nadu.	50.71	50.71	23.36	1,370	212	1,158
4	Tamil Nadu	Coimbatore	Construction of 10973 houses and Infrastructure facilities (Phase-II) for Coimbatore, Tamil Nadu	96.59	96.59	72.44	10,973	2,913	8,060
5	Tamil Nadu	Madurai	9563 houses and Infrastructure facilities (Ph-II) for Madurai Corporation, Tamil Nadu	50.92	50.92	50.92	9,563	3,485	6,078
6	Tamil Nadu	Madurai	Construction of 10688 houses and infrastructure facilities (Ph-III) for Madurai, Tamilnadu	87.13	87.13	87.13	10,688	3,173	7,515
1	Uttar Pradesh	Agra	Revised in Sanctioned DPR- BSUP project at Agra (1285 DUs), Uttar Pradesh	24.17	24.17	22.03	1,285	75	1,210
2	Uttar Pradesh	Agra	Revised in Sanctioned DPR- BSUP project at Agra (1908 DUs), Uttar Pradesh	37.55	37.55	26.91	1,908	98	1,810
3	Uttar Pradesh	Agra	1360 DUs BSUP Scheme for the city of Agra, (Phase-III), Uttar Pradesh	24.64	24.64	18.48	1,360	750	610
4	Uttar Pradesh	Agra	Construction of 3640 Dwelling Units at Naraich, Agra, Uttar Pradesh	59.47	59.47	49.60	3,640	1,048	2,592
5	Uttar Pradesh	Agra	632 DUs Integrated Development of Manniya Shri Kanshi Ram Jee Kalindi Vihar I & II, Agra, Uttar Pradesh	7.88	7.88	6.91	632	207	425
6	Uttar Pradesh	Kanpur	Revised in Implementation of BSUP Project at Kanpur (343 DUs), Uttar Pradesh	5.56	6.49	4.87	292	9	283
7	Uttar Pradesh	Kanpur	Revised in Implementation of BSUP Project at Kanpur (439 DUs), Uttar Pradesh	11.67	16.99	12.74	439	3	436
8	Uttar Pradesh	Kanpur	Revised in Implementation of BSUP Project at Kanpur (554 DUs), Uttar Pradesh	10.78	13.61	13.61	554	75	479
9	Uttar Pradesh	Kanpur	Revised in Implementation of BSUP Project at Kanpur (499 DUs), Uttar Pradesh	8.80	13.22	12.11	499	16	483

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10	Uttar Pradesh	Kanpur	Revised in Implementation of BSUP Project at Kanpur (604 DUs), Uttar Pradesh	11.21	14.72	12.04	604	34	570
11	Uttar Pradesh	Kanpur	Revised in Implementation of BSUP Project at Kanpur (683 DUs), Uttar Pradesh	11.05	13.20	13.20	683	20	663
12	Uttar Pradesh	Kanpur	Revision in Sanctioned DPR – BSUP project at Kanpur - (854 Dus to 677 Dus) , Dist. Kanpur, UP	13.43	16.93	14.71	677	35	642
13	Uttar Pradesh	Kanpur	Revision in Sanctioned DPR – BSUP project at Kanpur - (871 DUs to 504 DUs) , Dist. Kanpur, UP	9.90	12.86	12.86	504	7	497
14	Uttar Pradesh	Kanpur	Revision in Sanctioned DPR – BSUP project at Kanpur - (887 Dus to 681 Dus) , Dist. Kanpur, UP	13.08	16.98	16.98	681	12	669
15	Uttar Pradesh	Lucknow	336 DUs for the town of Chak Malhauri. Lucknow, Uttar Pradesh	5.96	5.96	5.96	336	32	304
16	Uttar Pradesh	Lucknow	Under Relocation. 176 DUs at UMRao HATA. NISHATGANJ. Lucknow, Uttar Pradesh	2.82	2.82	2.12	176	64	112
17	Uttar Pradesh	Mathura	Revised project at Radheshyam Colony, (1580 DUs) Dist Mathura, Uttar Pradesh	51.15	51.15	36.63	1,580	50	1,530
18	Uttar Pradesh	Mathura	Revised DPR – BSUP project at Govindpur, (156 DUs) Dist Mathura, Uttar Pradesh	2.16	3.33	2.59	156	60	96
19	Uttar Pradesh	Meerut	629 DUs BSUP Scheme for the City of Meerut, Uttar Pradesh	14.82	14.82	11.12	629	40	589
20	Uttar Pradesh	Meerut	Implementation of 852 DUs (681 new & 171 Upgrade) BSUP Scheme at Meerut. Uttar Pradesh.	14.36	14.36	10.77	852	12	840
21	Uttar Pradesh	Meerut	731 DUs BSUP Project at Meerut, Uttar Pradesh	15.98	15.98	11.99	731	9	722
22	Uttar Pradesh	Meerut	Project for construction of 768 DUs with infrastructure facilities at Meerut, Distt. Meerut, Uttar Pradesh	15.83	15.83	11.87	768	8	760
23	Uttar Pradesh	Meerut	BSUP scheme for the Meerut City Ph-II (744 DUs), Uttar Pradesh	8.37	8.37	6.28	744	32	712
24	Uttar Pradesh	Meerut	BSUP Scheme for construction of insitu 655 DUs for the City of Meerut, Uttar Pradesh	13.88	13.88	10.41	655	5	650
25	Uttar Pradesh	Varanasi	Revised in Implementation of BSUP project at Varanasi (677 DUs), Uttar Pradesh	12.44	12.44	7.71	677	284	393
26	Uttar Pradesh	Varanasi	Revised in Implementation of BSUP project at Varanasi (1167 DUs), Uttar Pradesh	19.07	19.70	11.17	1,167	485	682
27	Uttar Pradesh	Varanasi	Revised in Implementation of BSUP project at Varanasi (558 DUs), Uttar Pradesh	8.53	8.61	5.74	558	255	303
28	Uttar Pradesh	Varanasi	Revised in Implementation of BSUP project at Varanasi (575 DUs), Uttar Pradesh	10.73	10.73	5.96	575	260	315
29	Uttar Pradesh	Varanasi	Revised in Implementation of BSUP project at Varanasi (638 DUs), Uttar Pradesh	10.61	10.61	5.60	638	328	310
30	Uttar Pradesh	Varanasi	Revised in Implementation of BSUP project at Varanasi (612 DUs), Uttar Pradesh	9.60	10.62	6.02	612	327	285
31	Uttar Pradesh	Varanasi	Revised in BSUP Scheme for Maheshpur Slum in the City of Varanasi. Distt. Varanasi. UP	1.87	1.87	1.22	115	2	113
32	Uttar Pradesh	Varanasi	Revised in BSUP Scheme for Rupanpur slum in the City of Varanasi. Distt. Varanasi. UP	3.39	3.39	2.20	225	10	215
33	Uttar Pradesh	Varanasi	Revised BSUP Project at Newada NAT BASTI (144 DUs), Varanasi, Uttar Pradesh	1.62	1.62	0.98	144	13	131
1	Uttarakhand	Dehradun	28 Dwelling Units for Shanti kush Ashram (Main Basti) Dehradun, Uttarakhand	1.10	1.10	0.61	28	2	26
2	Uttarakhand	Dehradun	34 Dwelling Units for Rotary Kussthrog Ashram, Dehradun, Uttarakhand	1.16	1.16	0.46	34	6	28

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3	Uttarakhand	Dehradun	148 Dwelling Units at Kaath Bangla Slum (Malin Basti), Deharadun, Uttarakhand	4.85	3.88	3.88	148	148	-
4	Uttarakhand	Nainital	200 DUs Detailed Project Report (DPR) for Durgapur, Nainital, Uttarakhand	7.43	7.43	3.71	200	40	160
1	West Bengal	Asansol	1024 Dwelling Units for the town of Kulti Asansol, West Bengal.	5.63	8.22	4.27	702	429	273
2	West Bengal	Asansol	1057 DUs for the town of Jamuria Municipality (Phase-I), Asansol, West Bengal	5.21	5.21	3.65	673	283	390
3	West Bengal	Asansol	977 DUs for the town of Raniganj Municipality (Phase-I), Asansol, West Bengal	4.65	4.37	3.47	520	9	511
4	West Bengal	Asansol	1169 Dwelling Units for the town of Jamuria (Phase-II) under JnNURM, West Bengal	6.54	5.23	4.27	550	269	217
5	West Bengal	Asansol	1306 DUs for the town of Raniganj (Phase-II) under Asansol region, West Bengal.	8.98	7.78	5.71	754	198	552
6	West Bengal	Asansol	1371 DUs Low Cost Housing for Urban Poor in Asansol under BSUP of JnNURM, West Bengal	5.09	8.05	3.24	434	38	396
7	West Bengal	Asansol	912 Relocation DUs for the Town of Durgapur (Phase-IV), Burdwan. West Bengal.	17.89	17.89	7.01	912	408	504
8	West Bengal	Asansol	1937 Dwelling Units for the town of Kulti Phase-II, West Bengal	12.40	12.43	5.53	966	591	375
9	West Bengal	Asansol	2232 Dwelling Units for the town of Asansol Phase-II, Barddhaman, West Bengal.	29.08	29.08	18.81	2,232	329	1,903
10	West Bengal	Asansol	Rehabilitation of Slums in Asansol, Asansol Urban Area (through ADDA), (Phase-I) West Bengal	44.46	44.46	33.16	4,000	591	3,409
11	West Bengal	Asansol	Rehabilitation of Slums in Durgapur Phase-I, Asansol Urban Area (through ADDA), West Bengal	53.01	53.01	46.39	4,000	101	3,899
12	West Bengal	Asansol	4626 Dwelling Units for the town of Asansol Phase-III, Bardhaman, West Bengal	65.43	65.43	54.56	4,626	196	4,430
13	West Bengal	Kolkata	78 Dwelling Units for Baruipur (Relocation), KMA, Kolkata, West Bengal	1.33	1.33	0.77	78	32	46
14	West Bengal	Kolkata	Revised project for the town of Serampore Municipality (Ph-I) Kolkata, West Bengal.	2.51	2.51	1.01	320	320	-
15	West Bengal	Kolkata	Revised in BSUP Scheme for the town of South Dum Dum (Phase-I), West Bengal	0.47	1.26	-	55	1	54
16	West Bengal	Kolkata	550 Dwelling Units for the town of Pujali (Phase-II) under Kolkata Region, West Bengal	5.65	4.88	4.32	478	46	432
17	West Bengal	Kolkata	500 DUs for the town of Bidhannagar Phase-II, North 24 Paragans. West Bengal	1.14	1.70	-	84	32	52
18	West Bengal	Kolkata	562 DUs for the town of Bansberia Phase II, Kolkata Region KMDA, West Bengal	6.89	6.37	3.82	562	41	521
19	West Bengal	Kolkata	1103 DUs BSUP Scheme for the town of Pujali, Phase-I, West Bengal .	7.72	8.46	5.13	1,006	4	1,002
20	West Bengal	Kolkata	Rehabilitation of 9 slums in Rajarhat Gopalpur Municipality Phase-I, Kolkata, West Bengal	8.57	8.57	6.26	973	13	960
21	West Bengal	Kolkata	858 DUs for the town of Hooghly Chinsurah (Ph-II) under Kolkata Region, West Bengal	10.65	10.65	3.83	858	20	838
22	West Bengal	Kolkata	Rehabilitation of 25 slums in Uttarpara Kotrung Municipality (Phase-I) Kolkata, West Bengal	10.84	10.84	7.66	1,286	58	1,228
23	West Bengal	Kolkata	1526 DUs for 29 slums in 3 clusters in the towns of North Barrackpore, Kolkata region KMDA, West Bengal	13.32	13.32	7.23	1,526	39	1,487
24	West Bengal	Kolkata	1341 DUs BSUP Scheme for the town of Bansberia Phase-1, Kolkata, West Bengal	12.70	12.70	9.52	1,341	7	1,334

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25	West Bengal	Kolkata	2021 Dwelling Units for the town of Hooghly Chinsurah Phase-I, Kolkata, West Bengal	13.44	13.44	8.82	2,021	25	1,996
26	West Bengal	Kolkata	1120 DUs BSUP Scheme for the town of Garulia (Kolkata MA), West Benga	16.38	16.38	8.86	1,120	145	975
27	West Bengal	Kolkata	1130 DUs for the town of Budge Budge Ph-II. Distt. 24 Parganas (South), Kolkata Metropolitan Area, West Bengal	4.78	4.10	3.51	330	24	306
28	West Bengal	Kolkata	1330 DUs for the town of Khardah (Phase-II), Kolkata, West Benga	16.78	16.78	12.23	1,330	15	1,315
29	West Bengal	Kolkata	1206 DUs for the town of Panihati (Phase II) under Kolkata region, West Bengal	17.75	17.75	11.27	1,206	232	974
30	West Bengal	Kolkata	1435 DUs for the town of Madhyamgram Phase-II in Kolkata Metropolitan Area, West Bengal	19.87	19.87	13.33	1,435	5	1,430
31	West Bengal	Kolkata	899 DUs in 17 slums for Titagarh Municipal Area Phase-II, Kolkata, West Bengal	21.90	21.90	10.12	899	343	556
32	West Bengal	Kolkata	1788 DUs for the town of Rajpur Sonarpur (Phase-II) under Kolkata Region, West Bengal	15.55	16.68	12.96	1,250	20	1,230
33	West Bengal	Kolkata	Revised BSUP Scheme for the Town of Panihati Phase-I (1700 DUs), KMDA, West Bengal	15.88	15.88	11.55	1,700	34	1,666
34	West Bengal	Kolkata	Rehabilitation of 15 slums in Rajpur Sonarpur (Phase-1), Kolkata, West Bengal	20.86	22.23	16.21	2,017	22	1,995
35	West Bengal	Kolkata	1197 DUs for the Town of Konnagar (Phase-3). Hooghly. West Benga	8.49	6.79	6.09	412	20	392
36	West Bengal	Kolkata	2325 DUs for the town of Naihati in Kolkata Metropolitan Area, West Bengal	13.15	13.14	5.37	1,163	3	1,160
37	West Bengal	Kolkata	Revised in Sanctioned DPR - BSUP Scheme for Baruipur (Ph-II). KMA. Kolkata. West Bengal	19.36	20.94	10.91	1,419	24	1,395
38	West Bengal	Kolkata	Project for Anandnagar (ward 59) Jalpara (ward 58) Garden Reach I (ward 138) under BSUP in Kolkata, West Bengal	3.25	6.35	-	320	100	220
39	West Bengal	Kolkata	2167 Dwelling Units for the town of Maheshtala (Phase-II), Kolkata, West Bengal	28.00	28.00	17.60	2,167	148	2,019
40	West Bengal	Kolkata	2180 DUs for the town of Rajarhat Gopalpur (Phase-II), KMA, Kolkata, West Bengal	28.64	28.64	21.48	2,180	28	2,152
41	West Bengal	Kolkata	4110 DUs for the town of Bhadreswar Municipality, Kolkata, West Bengal.	25.66	28.75	16.56	4,110	35	4,075
42	West Bengal	Kolkata	Revised project for the town of Maheshtala (Ph-I), South 24 Paraganas, West Bengal	25.14	28.73	19.51	2,622	189	2,433
43	West Bengal	Kolkata	Rehabilitation of 16 Slums in Howrah Municipal Corporation Phase-I, Kolkata, West Bengal	3.73	7.28	-	416	32	384
44	West Bengal	Kolkata	Revised project for 2092 DUs in the town of Champdani Phase-II, Distt. Hooghly, West Bengal (KMDA)	21.41	21.41	13.57	2,092	359	1,733
45	West Bengal	Kolkata	2485 DUs for the town of Gayeshpur (Phase-II) under Kolkata region, West Bengal	35.07	35.07	28.13	2,485	17	2,468
46	West Bengal	Kolkata	1469 DUs for the Town of Rajarhat Gopalpur (Phase-IV), North 24 Parganas, West Bengal	35.68	35.68	23.81	1,469	130	1,339
47	West Bengal	Kolkata	1406 Units for the town of Madhyamgram (Phase-III), West Bengal	37.51	37.51	28.13	1,406	1	1,405
48	West Bengal	Kolkata	Revised BSUP Scheme for the Town of Dankuni (Phase-1). Hooghly, West Bengal	38.16	38.16	36.96	1,499	19	1,480
49	West Bengal	Kolkata	1573 DUs for the town of Rajarhat Gopalpur (Phase- III). North 24 Paraganas. West Benga	38.72	38.72	27.58	1,573	119	1,454

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50	West Bengal	Kolkata	3488 Dwelling Units for the town of Kalyani (Phase-III) under Kolkata region, West Bengal	42.02	42.02	24.87	3,488	1,542	1,946
51	West Bengal	Kolkata	2000 DUs of Slums for the town of North Dum Dum (Phase-3), 24 Paraganas (North), West Bengal	45.27	45.27	45.20	2,000	10	1,990
52	West Bengal	Kolkata	BSUP Scheme for the town of Maheshtala, Phase-III 24 paraganas (South), West Bengal	13.71	13.71	6.92	500	84	416
53	West Bengal	Kolkata	BSUP project for construction of 1034 DUs (in-situ) in 8 slums of Bhatpara Municipality (Phase-III), West Bengal	21.59	21.59	21.32	1,034	1	1,033
54	West Bengal	Kolkata	BSUP project for construction of 799 DUs (in-situ) in 5 slum of Bhatpara Municipality (Phase-IV), West Bengal	19.06	19.06	18.74	799	1	798
55	West Bengal	Kolkata	1000 DUs for the town of Ultadanga, under Kolkata Improvement Trust (KIT), West Bengal.	18.35	11.86	6.02	780	460	320

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1	Andhra Pradesh	Vijayawada	15000 DUs Rehabilitation of flood victims of River Krishna and Budameru Vagu along with Infra in VMC area of Andhra Pradesh.	118.67	129.37	118.67	13,760	96	12,896
2		Vijayawada	3200 DUs BSUP at Gollapudi Jakkampudi Villagae in Vijayawada Municipal Corporation Phase-I, Andhra Pradesh	41.15	36.74	25.72	2,688	768	320
3		Tirupati	Project of Housing Development at Vikruthamala Layout for construction of 1800 DUs at Tirupati, Andhra Pradesh	54.13	54.13	23.67	1,800	816	984
4		Tirupati	3360 DUs with Infrastructure to Slum dwellers at relocation site at Padipera and Avilala-I, Tirupati, Chittoor Distt, Andhra Pradesh	58.94	58.61	36.30	3,360	2,472	888
			Andhra Pradesh Total	272.90	278.86	204.36	21,608	4,152	15,088
1	Arunachal Pradesh	Itanagar	752 DUs BSUP project for Karsingsa, Itanagar, Arunachal Pradesh	40.59	40.59	30.36	752	752	-
			Arunachal Pradesh Total	40.59	40.59	30.36	752	752	-
1	Assam	Guwahati	1028 Dwelling Units Integrated Housing & Infrastructure development of Slums in Guwahati, Phase-II, Assam	49.04	24.52	9.27	1,028	1,028	-
2		Guwahati	1232 Dwelling Units Basic Services to urban poor at 3 Slums at Guwahati, Assam	48.56	48.56	24.28	1,232	816	416
			Assam Total	97.60	73.08	33.54	2,260	1,844	416
1	Chhattisgarh	Raipur	Revised Project for Construction of 976 Dwelling Units Raipur, Phase-II, Chhattisgarh	29.60	23.68	23.68	976	16	896
2		Raipur	Curtailed BSUP project for Raipur, Project-1 for Location 1-15, Chhattisgarh	23.04	31.27	23.24	1,780	452	1,328
3		Raipur	Curtailed BSUP project for Raipur (CG), Phase-1 Project 3 for Location 31-45, Chhattisgarh	34.02	53.12	21.32	3,408	560	2,848
4		Raipur	Curtailed BSUP project for Raipur (CG), Phase-1 Project 4 for Location 46-61, Chhattisgarh	14.60	22.33	10.05	1,496	984	512
5		Raipur	Construction of 2048 Dwelling Units at Raipur (CG), DPR-III Chhattisgarh	36.85	16.85	11.84	1,120	824	296
6		Raipur	Construction of 1040 Dwelling Units at Raipur (CG), DPR-IV Chhattisgarh	18.17	8.32	5.85	568	512	56
			Chhattisgarh Total	156.28	155.57	95.98	9,348	3,348	5,936
1	Delhi	Delhi	4560 DUs for Construction of 5 Storeyed Low Cost Housing for Slum Dwellers at Poothkhurd. Phase-II (Bawana-III).	115.52	92.42	28.88	4,560	4,560	-
2		Delhi	Construction of 7400 DUs (G+4) EWS houses at Pkt-II, Bhalaswa, Jahangir Puri, Delhi.	173.48	130.11	130.11	7,400	7,400	-
3		Delhi	7720 DUs (G+4) Low Cost Housing for Slum Dwellers at Poothkhurd Phase-III, (Bawana-III), Delhi	159.75	97.88	97.88	6,300	6,300	-
4		Delhi	8420 DUs (G+4) Five storeyed EWS housing for Slum dwellers at Tikri Kalan, Phase-I, Delhi	149.95	175.97	149.95	5,740	5,740	-
			Delhi Total	598.70	496.37	406.82	24,000	24,000	-
1	Gujarat	Rajkot	Revised In-situ development for slum dwellers for construction of new 1512 Dwelling Units at Rajkot, Gujarat	26.43	26.43	18.43	1,512	1,362	150
2		Surat	7392 Dwelling Units for Urban Poor at Kosad (H4-H5)- (DPR-V), Surat, Gujarat	45.83	47.06	47.06	7,200	1,376	5,824
3		Vadodara	6096 DUs in-situ project of Housing Development and Upgradation of Slums Phase-III : 2009-11, Vadodara, Gujarat	74.83	74.83	74.83	6,096	548	5,548
			Gujarat Total	147.09	148.31	140.32	14,808	3,286	11,522
1	Himachal Pradesh	Shimla	Ashiana-II a Housing Scheme for the poor of Shimla town" Dhalli-2, Himachal Pradesh	5.14	5.61	2.80	176	58	118

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			Himachal Pradesh Total	5.14	5.61	2.80	176	58	118
1	J&K	Jammu	811 DUs Rehabilitation of Urban Poor families at 21 locations in Jammu City	28.64	22.81	13.87	811	69	577
2		Jammu	608 DUs Rehabilitation of Slum Dwellers of Rajiv Nagar, Jammu City	11.53	8.65	8.65	608	272	64
3		Srinagar	622 DUs Housing for Urban Poor project of Srinagar city, J&K.	19.69	9.85	9.09	622	28	259
4		Srinagar	4600 DUs on Rehabilitation & Resettlement of Slum Dwellers of Dal at Srinagar city, J&K.	73.36	18.34	18.34	4,600	46	157
			J&K Total	133.21	59.64	49.94	6,641	415	1,057
1	Jharkhand	Dhanbad	1090 Dwelling Units BSUP project at Dhanbad Phase-II, Jharkhand	0.48	4.08	-	32	6	26
2		Ranchi	856 Dwelling Units BSUP project at Ranchi (Phase-IV), Jharkhand	7.73	5.25	-	315	7	308
3		Ranchi	1080 Dwelling Units BSUP project at Ranchi (Phase-V), Jharkhand	6.46	7.64	-	228	68	156
4		Ranchi	1622 Dwelling Units BSUP project at Ranchi (Phase-VI), Jharkhand	7.03	10.55	-	270	54	216
5		Ranchi	2358 Dwelling Units for Ranchi (Greater Ranchi Development Agency Phase-II), Jharkhand	13.36	12.98	-	607	70	537
6		Ranchi	1396 Dwelling Units for Ranchi (Greater Ranchi Development Agency Phase-III), Jharkhand	4.63	7.41	-	218	58	160
			Jharkhand Total	39.68	47.91	-	1,670	263	1,403
1	Karnataka	Bangalore	160 DUs - BMP Pilot Slums at Kodihalli, Bakashi Garden & Netaji Subash Chandra Bose Slum- Malleshwaram (3 slum locations), Karnataka	2.67	2.41	2.00	160	40	120
2		Mysore	1806 DUs for Mysore City Phase-IV by Mysore Municipal Corporation at Karnataka	38.08	34.27	22.63	1,806	23	1,783
3		Mysore	Mysore Phase-1 -Rehabilitation of 20 selected slums in Mysore city under JnNURM, Karnataka	33.13	33.13	33.13	2,788	6	2,782
			Karnataka Total	73.87	69.80	57.76	4,754	69	4,685
1	Kerala	Kochi	1728 DUs (new 1531 & renovation houses 197) BSUP Programme for Kochi (Ph-I) Kerala .	10.70	11.98	7.84	1,279	17	1,262
2		Kochi	8086 Dwelling Units Kochi City Phase-II, Kerala	49.41	52.22	39.17	7,650	766	6,350
3		Kochi	576 DUs (127 new, 217 upgrade & 232 individual toilet) at Kochi Corporation, Phase-III, Kerala	1.91	1.68	1.15	474	7	467
4		Thiruvananthapuram	2680 DUs BSUP Programme for Thiruvananthapuram Municipal Corporation, Phase-II, Kerala	26.02	26.85	20.42	2,337	320	2,017
5		Thiruvananthapuram	340 DUs (new 233 & renovation 107 houses) for Thiruvananthapuram (Ph-I) Municipal Corporation, Kerala	2.81	3.02	1.87	229	16	213
6		Thiruvananthapuram	1369 DUs (1035 new & 334 upgrade houses) at Thiruvananthapuram, Ph-IV, Kerala	22.72	28.06	12.52	1,082	57	758
7		Thiruvananthapuram	8798 DUs (new 8565 & improvement of 233 units)at Thiruvananthapuram, Ph-III, Kerala	99.88	90.62	58.10	8,728	975	5,931
			Kerala Total	213.44	214.44	141.06	21,779	2,158	16,998
1	Madhya Pradesh	Indore	Construction of 4132 DUs Slum Redevelopment Scheme at different Location Indore, Madhya Pradesh	13.91	22.49	22.49	1,916	12	1,904
2		Jabalpur	Construction of 2076 Houses with Basic Infrastructure facilities in Jabalpur, (Bagradafai), Madhya Pradesh	4.82	10.41	7.10	864	200	664
3		Jabalpur	Revised project for Construction of 2136 Houses with Infrastructure in Jabalpur (Lal Kuan), Madhya Pradesh	9.63	11.12	11.12	1,664	96	1,568
4		Ujjain	Construction of 1320 DUs Slum Rehabilitation Scheme of Ujjain, Madhya Pradesh	13.26	11.94	11.94	1,320	220	1,100
			Madhya Pradesh Total	41.61	55.97	52.65	5,764	528	5,236

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(as on 1st March 2017)

(Rs in Crores)

S. No	Name of the State	Name of City/Town	Project Title	Central Assistance Sanctioned	Central Share Released*	Central Share Utilized	Dwelling Units Sanctioned	Houses Under Progress	Houses Completed
1	Maharashtra	Nagpur	Revised project for Construction of 219 DUs in Panch Zopda and Gopal Nagar Slums of Nagpur, Maharashtra	4.82	3.86	3.83	219	20	199
2		Nagpur	Revised project for Construction of 456 DUs in 5 slums of North Nagpur in Nagpur Maharashtra	3.27	5.81	4.11	287	3	284
3		Nagpur	Construction of 360 DUs in 1-slum namely New Pandharbodi slum at Nagpur, Maharashtra	6.28	5.02	3.14	260	55	150
4		Nagpur	Revised project for 365 DUs in Gopal Nagar and Bh. Anand Kausalyayan Nagar slums in Nagpur Maharashtra	9.32	9.32	8.30	365	67	298
5		Nagpur	376 DUs in 2 slum namely Bezonbagh-II (Gautam Nagar) and Lumbini Nagar Slum at Nagpur, Maharashtra	8.36	6.69	4.16	255	8	247
6		Nagpur	850 DUs in 3 slum namely Sravasthi Nagar, Sanjay Nagar and Sewadal Nagar at Nagpur, Maharashtra	22.31	22.31	14.39	850	105	745
7		Nagpur	Revised project for 1694 Houses at 4-locations of Nagpur City for Rehabilitation of Urban/Poor- PPP Scheme.	14.75	45.72	8.61	544	192	352
8		Nanded-Waghala	Implementation of Integrated housing Projects (788 DUs) at Nanded City. Dist. Nanded. Maharashtra. (DPR-VIII)	23.58	23.58	15.10	788	61	608
9		Nanded-Waghala	Implementation of Integrated Housing Projects (1002 DUs) at Nanded City. Distt. Nanded. Maharashtra	28.96	28.96	17.66	1,002	39	730
10		Nanded-Waghala	Implementation of Integrated Housing projects (958 DUs) at Nanded City. Distt. Nanded. Maharashtra (DPR-V)	30.56	30.56	19.14	958	39	761
11		Nanded-Waghala	Implementation of Integrated Housing Projects (1183 DUs) at Nanded city. Dist. Nanded. Maharashtra (DPR-VI)	38.87	32.33	25.02	1,183	42	935
12		Nanded-Waghala	Implementation of Integrated Housing projects (1567 DUs) at Nanded City. Distt. Nanded. Maharashtra (DPR-IX)	51.91	44.26	35.19	1,567	42	1,283
13		Nanded-Waghala	Implementation of Integrated Housing projects (1621 DUs) at Nanded City. Distt. Nanded. Maharashtra (DPR-IV)	55.91	46.25	38.47	1,621	22	1,199
14		Nanded-Waghala	4132 DUs Revised in DPR-I Development of Slums at Nanded, Maharashtra	70.41	79.60	79.60	3,655	149	3,506
15		Nanded-Waghala	1678 DUs Implementation of Integrated Housing Projects at Nanded City, Dist, Nanded, Maharashtra	71.87	57.50	26.40	1,678	314	768
16		Nanded-Waghala	2100 DUs for Urban Poor at Nanded Taroda (KH&BK) new area of NWCMC, Nanded, Maharashtra (DPR-X)	71.56	71.56	63.49	2,100	257	1,843
17		Nashik	1840 DUs for the Urban poor staying in slums on public purpose lands & ecologically dangerous locations in Nashik (S. No-907), Maharashtra	9.05	13.01	9.05	960	48	912
18		Nashik	4160 DUs for the Urban poor staying in slums on public purpose lands & ecologically dangerous locations in Nashik (S. No-809), Maharashtra	26.39	29.41	26.39	2,800	384	2,416
19		Navi Mumbai	Construction of 1634 DUs BSUP Scheme for Kulgaon Badlapur, Distt. Thane, Maharashtra	35.15	35.15	17.57	1,634	220	800
20		Navi Mumbai	Implementation of Integrated Housing Projects at Kalyan Dombivli Municipal Corporation Area, District Thane, Maharashtra, Phase-IV	47.62	47.62	22.03	1,756	1,756	-
21		Navi Mumbai	2376 New DUs at Kalyan Dombivli Municipal Cor, Are, Distt Thane, Maharashtra	47.39	47.39	22.05	1,841	1,568	273
22		Navi Mumbai	Revised Integrated Rehabilitation Project for Urban Poor Staying in Slums on public purpose land ecologically dangerous location of nalla banks on 155.62 kms in Thane.	83.36	96.96	72.72	3,973	1,272	2,701

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(as on 1st March 2017)

(Rs in Crores)

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23		Navi Mumbai	Construction of 4136 DUs in Jantanagar & Kashi Church slums in Mira Bhayandar, Greater Mumbai, Maharashtra	64.97	51.98	40.28	2,351	1,205	1,146
24		Navi Mumbai	Implementation of Integrated Housing project at Kalyan Dombivli Municipal Corp area, District Thane, Mumbai, Maharashtra	87.17	87.17	77.55	4,591	1,947	2,644
25		Navi Mumbai	Proposal for LIG Houses for Textile Mill Workers and Transit Shelter for tenants of old dilapidated building at Mumbai . MHADA (Maharashtra)	247.46	247.46	247.46	12,000	1,835	10,165
26		Navi Mumbai	1142 DUs (DPR-IV) Implementation of BSUP at Daighar and Kausa, Thane, Maharashtra	49.11	12.28	12.28	1,142	614	528
27		Navi Mumbai	1160 DUs (DPR-III) Redevelopment of slum at Naupada under BSUP, Thane, Maharashtra	26.04	20.83	20.83	612	612	-
28		Pune	Revised in Integrated Rehabilitation Project for the Urban Poor staying in slums on public purpose lands in Pimpri Chinchwad (Vetalnagar Slum).	11.36	16.38	11.06	1,008	112	896
29		Pune	4960 DUs Integrated Rehabilitation Project for the urban poor living in dangerous locations in Pimpri chindwad (Project -II), Pune, Maharashtra	17.51	45.23	27.14	1,920	380	1,540
30		Pune	Insitu Slum Rehabilitation in the City of Pune at Yerwada, Parvati, Mundhwa, Ghorpadi & Kothrud Slum, Pune, Maharashtra	64.01	64.01	59.21	4,000	518	3,482
31		Pune	Revised in Integrated Rehabilitation Project for Urban Poor Generation of Affordable Housing Stock for the urban Poor and EWS in Pimpri Chinchwad.	114.04	112.43	112.42	6,720	996	5,724
			Maharashtra Total	1,443.35	1,440.60	1,144.65	64,640	14,882	47,135
1	Meghalaya	Shillong	300 Housing for EWS & Urban Poor including slum rehabilitation at Nongmynsong, Shillong (Ph-II), Meghalaya	12.31	12.31	9.62	300	252	48
2		Shillong	300 Housing for EWS and Urban Poor including Slum rehabilitation at Nongmynsong, Shillong (Ph-I), Meghalaya	11.47	11.47	11.47	300	92	208
			Meghalaya Total	23.77	23.77	21.08	600	344	256
1	Mizoram	Aizawl	320 Dwelling Units Durtlang BSUP Housing Project, Aizawl, Mizoram	23.57	23.57	23.57	320	5	315
2		Aizawl	368 Dwelling Units, BSUP Scheme at Rangvamual, Aizawl, Mizoram	27.63	27.63	27.63	368	8	360
1		Aizawl	Revised (Combined) project for Lawipu Housing project (408 DUs), Aizawl, Mizoram	28.53	28.53	28.53	408	5	403
			Mizoram Total	79.73	79.73	79.73	1,096	18	1,078
1	Nagaland	Kohima	Revised project- Housing Development in relocation and in-situ up-gradation of slums at Kohima (3504 DUs), Nagaland	105.60	105.60	79.20	3,504	68	3,436
			Nagaland Total	105.60	105.60	79.20	3,504	68	3,436
1	Odisha	Bhubaneswar	1135 DUs, BSUP Scheme for Bharatpur Vikash Nagar at Bhubaneswar, Odisha	21.50	24.06	12.81	939	113	826
2		Bhubaneswar	753 DUs for Dumuduma (Raghnath Nagar, Suka Vihar, Satya Nagar, Sastri nagar, Barabari) at Bhubaneswar, Odisha	15.04	11.51	11.51	660	11	463
3		Bhubaneswar	73 Dwelling Units for Nayapalli Sabar Sahi Slum at Bhubaneswar, Odisha	1.35	1.36	0.72	73	7	65
4		Puri	60 Dwelling Units for Mattitota and Mishranolia Sahi Slum at Puri, Odisha	0.99	1.01	0.22	47	27	20
5		Puri	295 Dwelling Units for the town of Puri (Phase-II), Odisha	3.89	3.37	1.47	170	69	101
			Odisha Total	42.77	41.31	26.73	1,889	227	1,475

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1	Pondicherry (UT)	Pondicherry	1136 DUs with infrastructure at Lambert Saravanan Nagar, Reddiyar Palayam, Oulgret Municipality, Puducherry	22.12	21.04	21.04	896	80	816
			Pondicherry (UT) Total	22.12	21.04	21.04	896	80	816
1	Punjab	Ludhiana	4832 DUs for Slum Development (Bhagat Singh nagar, Rajiv Gandhi), Ludhiana City, Punjab	25.01	33.27	24.95	3,632	192	3,440
			Punjab Total	25.01	33.27	24.95	3,632	192	3,440
1	Sikkim	Gangtok	Integrated Housing & Slum development for Notified Slum area Rangpo Gangtok-I	21.78	21.78	14.70	202	33	169
			Sikkim Total	21.78	21.78	14.70	202	33	169
1	Tamil Nadu	Chennai	827 Houses & Infrastructure facilities for Alandur Municipality, Chennai, Tamilnadu	5.09	5.09	3.82	827	261	566
2		Chennai	Construction of 10452 tenements with infrastructure facilities (Ph-I) at Perumbakkam, Chennai, Tamilnadu	203.38	203.38	203.38	10,452	1,388	9,064
3		Chennai	Construction of 1370 houses and Infrastructure facilities for Chennai corporation, Tamil Nadu.	50.71	50.71	23.36	1,370	212	1,158
4		Coimbatore	Construction of 10973 houses and Infrastructure facilities (Phase-II) for Coimbatore, Tamil Nadu	96.59	96.59	72.44	10,973	2,913	8,060
5		Madurai	9563 houses and Infrastructure facilities (Ph-II) for Madurai Corporation, Tamil Nadu	50.92	50.92	50.92	9,563	3,485	6,078
6		Madurai	Construction of 10688 houses and infrastructure facilities (Ph-III) for Madurai, Tamilnadu	87.13	87.13	87.13	10,688	3,173	7,515
			Tamil Nadu Total	493.82	493.82	441.05	43,873	11,432	32,441
1	Telangana	Hyderabad	Revised- 23239 DUs with infrastructure in GHMC area and Ranga Reddy Districts. Phase-I by GHMC, Hyderabad under the 49000 DUs BSUP Project.	107.97	116.20	93.45	21,594	72	21,522
2		Hyderabad	Revised- 4550 DUs with infrastructure facilities in GHMC area and Ranga Reddy Districts, by GHMC, Hyderabad, Telangana	59.30	59.30	34.83	4,550	40	4,510
3		Hyderabad	Revised project Phase-I for construction of 1976 DUs and provision of infrastructure facilities by GHMC, Telangana	31.37	31.37	18.36	1,952	368	1,584
4		Hyderabad	Revised project Phase-III for 1942 DUs and provision of infrastructure facilities by in GHMC area, Ranga Reddy Districts, Telangana	22.44	25.84	12.14	1,494	310	1,184
5		Hyderabad	Revised project Phase-II for construction of 1712 DUs with infrastructure facilities by GHMC, Telangana	26.49	31.45	17.18	1,616	624	992
6		Hyderabad	Revised project Phase-IV for the construction of 1576 DUs with Infrastructure facilities in GHMC area, Telangana	18.62	33.82	16.66	1,184	42	1,142
7		Hyderabad	Revised project Phase-V for 2756 DUs with infrastructure facilities in GHMC area and Ranga Reddy Districts, Telangana	40.88	48.13	25.48	2,740	395	2,345
8		Hyderabad	Revised project Phase-VI for construction of 2755 DUs with infrastructure in GHMC area and Ranga Reddy Districts, Telangana	41.93	47.97	25.73	2,755	32	2,723
9		Hyderabad	Revised project Phase-VII for 2800 Houses with infrastructure facilities in GHMC area & Ranga Reddy Districts Telangana	42.64	48.08	25.50	2,800	1,093	1,707
10		Hyderabad	Revised project (Jawaharnagar & Gachi Bowli) Phase-VIII for construction of 2328 DUs in GHMC area by GHMC, Telangana	32.72	33.92	16.71	2,048	944	1,104
11		Hyderabad	Revised project Phase-IX for 2352 DUs with infrastructure in GHMC area and Ranga Reddy Districts, Telangana	21.98	23.90	16.75	1,384	838	546

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12		Hyderabad	Revised project Phase-X for construction of 2624 DUs with infrastructure in GHMC area by GHMC, Telangana	40.95	40.95	25.58	2,512	1,024	1,488
			Telangana Total	487.29	540.93	328.36	46,629	5,782	40,847
1	Uttar Pradesh	Agra	Revised in Sanctioned DPR- BSUP project at Agra (1285 DUs), Uttar Pradesh	24.17	24.17	22.03	1,285	75	1,210
2		Agra	Revised in Sanctioned DPR- BSUP project at Agra (1908 DUs), Uttar Pradesh	37.55	37.55	26.91	1,908	98	1,810
3		Agra	1360 DUs BSUP Scheme for the city of Agra, (Phase-III), Uttar Pradesh	24.64	24.64	18.48	1,360	750	610
4		Agra	Construction of 3640 Dwelling Units at Naraich, Agra, Uttar Pradesh	59.47	59.47	49.60	3,640	1,048	2,592
5		Agra	632 DUs Integrated Development of Manniya Shri Kanshi Ram Jee Kalindi Vihar I & II, Agra, Uttar Pradesh	7.88	7.88	6.91	632	207	425
6		Kanpur	Revised in Implementation of BSUP Project at Kanpur (343 DUs), Uttar Pradesh	5.56	6.49	4.87	292	9	283
7		Kanpur	Revised in Implementation of BSUP Project at Kanpur (439 DUs), Uttar Pradesh	11.67	16.99	12.74	439	3	436
8		Kanpur	Revised in Implementation of BSUP Project at Kanpur (554 DUs), Uttar Pradesh	10.78	13.61	13.61	554	75	479
9		Kanpur	Revised in Implementation of BSUP Project at Kanpur (499 DUs), Uttar Pradesh	8.80	13.22	12.11	499	16	483
10		Kanpur	Revised in Implementation of BSUP Project at Kanpur (604 DUs), Uttar Pradesh	11.21	14.72	12.04	604	34	570
11		Kanpur	Revised in Implementation of BSUP Project at Kanpur (683 DUs), Uttar Pradesh	11.05	13.20	13.20	683	20	663
12		Kanpur	Revision in Sanctioned DPR – BSUP project at Kanpur - (854 Dus to 677 Dus) , Dist. Kanpur, UP	13.43	16.93	14.71	677	35	642
13		Kanpur	Revision in Sanctioned DPR – BSUP project at Kanpur - (871 DUs to 504 DUs) , Dist. Kanpur, UP	9.90	12.86	12.86	504	7	497
14		Kanpur	Revision in Sanctioned DPR – BSUP project at Kanpur - (887 Dus to 681 Dus) , Dist. Kanpur, UP	13.08	16.98	16.98	681	12	669
15		Lucknow	336 DUs for the town of Chak Malhauri. Lucknow, Uttar Pradesh	5.96	5.96	5.96	336	32	304
16		Lucknow	Under Relocation. 176 DUs at UMRAO HATA. NISHATGANJ. Lucknow, Uttar Pradesh	2.82	2.82	2.12	176	64	112
17		Mathura	Revised project at Radheshyam Colony, (1580 DUs) Dist Mathura, Uttar Pradesh	51.15	51.15	36.63	1,580	50	1,530
18		Mathura	Revised DPR – BSUP project at Govindpur, (156 DUs) Dist Mathura, Uttar Pradesh	2.16	3.33	2.59	156	60	96
19		Meerut	629 DUs BSUP Scheme for the City of Meerut, Uttar Pradesh	14.82	14.82	11.12	629	40	589
20		Meerut	Implementation of 852 DUs (681 new & 171 Upgrade) BSUP Scheme at Meerut. Uttar Pradesh.	14.36	14.36	10.77	852	12	840
21		Meerut	731 DUs BSUP Project at Meerut, Uttar Pradesh	15.98	15.98	11.99	731	9	722
22		Meerut	Project for construction of 768 DUs with infrastructure facilities at Meerut, Distt. Meerut, Uttar Pradesh	15.83	15.83	11.87	768	8	760
23		Meerut	BSUP scheme for the Meerut City Ph-II (744 DUs), Uttar Pradesh	8.37	8.37	6.28	744	32	712
24		Meerut	BSUP Scheme for construction of insitu 655 DUs for the City of Meerut, Uttar Pradesh	13.88	13.88	10.41	655	5	650
25		Varanasi	Revised in Implementation of BSUP project at Varanasi (677 DUs), Uttar Pradesh	12.44	12.44	7.71	677	284	393

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26		Varanasi	Revised in Implementation of BSUP project at Varanasi (1167 DUs), Uttar Pradesh	19.07	19.70	11.17	1,167	485	682
27		Varanasi	Revised in Implementation of BSUP project at Varanasi (558 DUs), Uttar Pradesh	8.53	8.61	5.74	558	255	303
28		Varanasi	Revised in Implementation of BSUP project at Varanasi (575 DUs), Uttar Pradesh	10.73	10.73	5.96	575	260	315
29		Varanasi	Revised in Implementation of BSUP project at Varanasi (638 DUs), Uttar Pradesh	10.61	10.61	5.60	638	328	310
30		Varanasi	Revised in Implementation of BSUP project at Varanasi (612 DUs), Uttar Pradesh	9.60	10.62	6.02	612	327	285
31		Varanasi	Revised in BSUP Scheme for Maheshpur Slum in the City of Varanasi. Distt. Varanasi. UP	1.87	1.87	1.22	115	2	113
32		Varanasi	Revised in BSUP Scheme for Rupanpur slum in the City of Varanasi. Distt. Varanasi. UP	3.39	3.39	2.20	225	10	215
33		Varanasi	Revised BSUP Project at Newada NAT BASTI (144 DUs), Varanasi, Uttar Pradesh	1.62	1.62	0.98	144	13	131
			Uttar Pradesh Total	472.39	504.82	393.36	25,096	4,665	20,431
1	Uttarakhand	Dehradun	28 Dwelling Units for Shanti kuth Ashram (Main Basti) Dehradun, Uttrakhand	1.10	1.10	0.61	28	2	26
2		Dehradun	34 Dwelling Units for Rotary Kussthrog Ashram, Dehradun, Uttrakhand	1.16	1.16	0.46	34	6	28
3		Dehradun	148 Dwelling Units at Kaath Bangla Slum (Malin Basti), Deharadun, Uttrakhand	4.85	3.88	3.88	148	148	-
4		Nainital	200 DUs Detailed Project Report (DPR) for Durgapur, Nainital, Uttrakhand	7.43	7.43	3.71	200	40	160
			Uttrakhand Total	14.53	13.56	8.66	410	196	214
1	West Bengal	Asansol	1024 Dwelling Units for the town of Kulti Asansol, West Bengal.	5.63	8.22	4.27	702	429	273
2		Asansol	1057 DUs for the town of Jamuria Municipality (Phase-I), Asansol, West Bengal	5.21	5.21	3.65	673	283	390
3		Asansol	977 DUs for the town of Raniganj Municipality (Phase-I), Asansol, West Bengal	4.65	4.37	3.47	520	9	511
4		Asansol	1169 Dwelling Units for the town of Jamuria (Phase-II) under JnNURM, West Bengal	6.54	5.23	4.27	550	269	217
5		Asansol	1306 DUs for the town of Raniganj (Phase-II) under Asansol region, West Bengal.	8.98	7.78	5.71	754	198	552
6		Asansol	1371 DUs Low Cost Housing for Urban Poor in Asansol under BSUP of JnNURM, West Bengal	5.09	8.05	3.24	434	38	396
7		Asansol	912 Relocation DUs for the Town of Durgapur (Phase-IV), Burdwan. West Bengal.	17.89	17.89	7.01	912	408	504
8		Asansol	1937 Dwelling Units for the town of Kulti Phase-II, West Bengal	12.40	12.43	5.53	966	591	375
9		Asansol	2232 Dwelling Units for the town of Asansol Phase-II, Barddhaman, West Bengal.	29.08	29.08	18.81	2,232	329	1,903
10		Asansol	Rehabilitation of Slums in Asansol, Asansol Urban Area (through ADDA), (Phase-I) West Bengal	44.46	44.46	33.16	4,000	591	3,409
11		Asansol	Rehabilitation of Slums in Durgapur Phase-I, Asansol Urban Area (through ADDA), West Bengal	53.01	53.01	46.39	4,000	101	3,899
12		Asansol	4626 Dwelling Units for the town of Asansol Phase-III, Bardhaman, West Bengal	65.43	65.43	54.56	4,626	196	4,430
13		Kolkata	78 Dwelling Units for Baruipur (Relocation), KMA, Kolkata, West Bengal	1.33	1.33	0.77	78	32	46

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State/UT - wise and project- wise details of present status of on-going projects w.r.t. central assistance sanctioned, released and utilised along with houses completed and under construction including for the States of Jharkhand and Gujarat under Basic Services to Urban Poor (BSUP) Scheme

(as on 1st March 2017)

(Rs in Crores)

S. No	Name of the State	Name of City/ Town	Project Title	Central Assistance Sanctioned	Central Share Released*	Central Share Utilized	Dwelling Units Sanctioned	Houses Under Progress	Houses Completed
14	West Bengal	Kolkata	Revised project for the town of Serampore Municipality (Ph-I) Kolkata, West Bengal.	2.51	2.51	1.01	320	320	-
15		Kolkata	Revised in BSUP Scheme for the town of South Dum Dum (Phase-I), West Bengal	0.47	1.26	-	55	1	54
16		Kolkata	550 Dwelling Units for the town of Pujali (Phase-II) under Kolkata Region, West Bengal	5.65	4.88	4.32	478	46	432
17		Kolkata	500 DUs for the town of Bidhannagar Phase-II, North 24 Paragans. West Bengal	1.14	1.70	-	84	32	52
18		Kolkata	562 DUs for the town of Bansberia Phase II, Kolkata Region KMDA, West Bengal	6.89	6.37	3.82	562	41	521
19		Kolkata	1103 DUs BSUP Scheme for the town of Pujali, Phase-I, West Bengal .	7.72	8.46	5.13	1,006	4	1,002
20		Kolkata	Rehabilitation of 9 slums in Rajarhat Gopalpur Municipality Phase-I, Kolkata, West Bengal	8.57	8.57	6.26	973	13	960
21		Kolkata	858 DUs for the town of Hooghly Chinsurah (Ph-II) under Kolkata Region, West Bengal	10.65	10.65	3.83	858	20	838
22		Kolkata	Rehabilitation of 25 slums in Uttarpara Kotrung Municipality (Phase-I) Kolkata, West Bengal	10.84	10.84	7.66	1,286	58	1,228
23		Kolkata	1526 DUs for 29 slums in 3 clusters in the towns of North Barrackpore, Kolkata region KMDA, West Bengal	13.32	13.32	7.23	1,526	39	1,487
24		Kolkata	1341 DUs BSUP Scheme Scheme for the town of Bansberia Phase-1, Kolkata, West Bengal	12.70	12.70	9.52	1,341	7	1,334
25		Kolkata	2021 Dwelling Units for the town of Hooghly Chinsurah Phase-I, Kolkata, West Bengal	13.44	13.44	8.82	2,021	25	1,996
26		Kolkata	1120 DUs BSUP Scheme for the town of Garulia (Kolkata MA), West Benga	16.38	16.38	8.86	1,120	145	975
27		Kolkata	1130 DUs for the town of Budge Budge Ph-II. Distt. 24 Parganas (South), Kolkata Metropolitan Area, West Bengal	4.78	4.10	3.51	330	24	306
28		Kolkata	1330 DUs for the town of Khardah (Phase-II), Kolkata, West Benga	16.78	16.78	12.23	1,330	15	1,315
29		Kolkata	1206 DUs for the town of Panihati (Phase II) under Kolkata region, West Bengal	17.75	17.75	11.27	1,206	232	974
30		Kolkata	1435 DUs for the town of Madhyamgram Phase-II in Kolkata Metropolitan Area, West Bengal	19.87	19.87	13.33	1,435	5	1,430
31		Kolkata	899 DUs in 17 slums for Titagarh Municipal Area Phase-II, Kolkata, West Bengal	21.90	21.90	10.12	899	343	556
32		Kolkata	1788 DUs for the town of Rajpur Sonarpur (Phase-II) under Kolkata Region, West Bengal	15.55	16.68	12.96	1,250	20	1,230
33		Kolkata	Revised BSUP Scheme for the Town of Panihati Phase-I (1700 DUs), KMDA, West Bengal	15.88	15.88	11.55	1,700	34	1,666
34		Kolkata	Rehabilitation of 15 slums in Rajpur Sonarpur (Phase-1), Kolkata, West Bengal	20.86	22.23	16.21	2,017	22	1,995
35		Kolkata	1197 DUs for the Town of Konnagar (Phase-3). Hooghly. West Benga	8.49	6.79	6.09	412	20	392
36		Kolkata	2325 DUs for the town of Naihati in Kolkata Metropolitan Area, West Bengal	13.15	13.14	5.37	1,163	3	1,160
37		Kolkata	Revised in Sanctioned DPR - BSUP Scheme for Baruipur (Ph-II). KMA. Kolkata. West Bengal	19.36	20.94	10.91	1,419	24	1,395
38		Kolkata	Project for Anandnagar (ward 59) Jalpara (ward 58) Garden Reach I (ward 138) under BSUP in Kolkata, West Bengal	3.25	6.35	-	320	100	220

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(as on 1st March 2017)

(Rs in Crores)

S. No	Name of the State	Name of City/ Town	Project Title	Central Assistance Sanctioned	Central Share Released*	Central Share Utilized	Dwelling Units Sanctioned	Houses Under Progress	Houses Completed
39		Kolkata	2167 Dwelling Units for the town of Maheshtala (Phase-II), Kolkata, West Bengal	28.00	28.00	17.60	2,167	148	2,019
40		Kolkata	2180 DUs for the town of Rajarhat Gopalpur (Phase-II), KMA, Kolkata, West Bengal	28.64	28.64	21.48	2,180	28	2,152
41		Kolkata	4110 DUs for the town of Bhadreswar Municipality, Kolkata, West Bengal.	25.66	28.75	16.56	4,110	35	4,075
42		Kolkata	Revised project for the town of Maheshtala (Ph-I), South 24 Paraganas, West Bengal	25.14	28.73	19.51	2,622	189	2,433
43		Kolkata	Rehabilitation of 16 Slums in Howrah Municipal Corporation Phase-I, Kolkata, West Bengal	3.73	7.28	-	416	32	384
44		Kolkata	Revised project for 2092 DUs in the town of Champdani Phase-II, Distt. Hooghly, West Bengal (KMDA)	21.41	21.41	13.57	2,092	359	1,733
45		Kolkata	2485 DUs for the town of Gayeshpur (Phase-II) under Kolkata region, West Bengal	35.07	35.07	28.13	2,485	17	2,468
46		Kolkata	1469 DUs for the Town of Rajarhat Gopalpur (Phase-IV), North 24 Parganas, West Bengal	35.68	35.68	23.81	1,469	130	1,339
47		Kolkata	1406 Units for the town of Madhyamgram (Phase-III), West Bengal	37.51	37.51	28.13	1,406	1	1,405
48		Kolkata	Revised BSUP Scheme for the Town of Dankuni (Phase-1). Hooghly, West Bengal	38.16	38.16	36.96	1,499	19	1,480
49		Kolkata	1573 DUs for the town of Rajarhat Gopalpur (Phase- III). North 24 Paraganas. West Benga	38.72	38.72	27.58	1,573	119	1,454
50		Kolkata	3488 Dwelling Units for the town of Kalyani (Phase-III) under Kolkata region, West Bengal	42.02	42.02	24.87	3,488	1,542	1,946
51		Kolkata	2000 DUs of Slums for the town of North Dum Dum (Phase-3), 24 Paraganas (North), West Bengal	45.27	45.27	45.20	2,000	10	1,990
52		Kolkata	BSUP Scheme for the town of Maheshtala, Phase-III 24 paraganas (South), West Bengal	13.71	13.71	6.92	500	84	416
53		Kolkata	BSUP project for construction of 1034 DUs (in-situ) in 8 slums of Bhatpara Municipality (Phase-III), West Bengal	21.59	21.59	21.32	1,034	1	1,033
54		Kolkata	BSUP project for construction of 799 DUs (in-situ) in 5 slum of Bhatpara Municipality (Phase-IV), West Bengal	19.06	19.06	18.74	799	1	798
55		Kolkata	1000 DUs for the town of Ultadanga, under Kolkata Improvement Trust (KIT), West Bengal.	18.35	11.86	6.02	780	460	320
			West Bengal Total	1,025.33	1,037.41	727.24	76,178	8,242	67,868
			Grand Total	6,077.62	6,003.78	4,526.35	3,82,205	87,034	2,82,065

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